

time to time on the basis of recommendations of BICP. The study conducted by BICP in this regard analyses and evaluates data available from manufacturers of formulations, suppliers of packing materials and on the spot verification at public sector units to arrive at an average cost. Government's decision with regard to costs of packing material used in drug formulations are based on the recommendations of BICP which are of confidential nature.

CBI cases in Gujarat

3130. DR. K.D. JESWANI: Will the PRIME MINISTER be pleased to state:

(a) the number of cases registered by CBI in the State of Gujarat during the last three years; and

(b) the number of cases where the inquiry is still pending?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) During the last three years i.e. from 1989 to 1992 (upto 30.6.1992) 178 cases were registered by CBI in Gujarat.

(b) Out of 178 cases, 70 cases are pending investigation as on 30.6.92.

Fire in H.V.O.C

3131. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether a fire incident took place some days back in the Delhi Unit of H.V.O.C., a public sector undertaking;

(b) if so, the reasons for this fire incident and the total amount of loss caused due to this incident;

(c) whether the said fire incident had been investigated;

(d) if so, the details thereof and the action taken against the guilty persons; and

(e) the details of profit or loss of the above unit during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir. Fire incident took place around 00.35 hours on 27th April, 1992 in the godown of Vanaspati Unit of H.V.O.C., used for storing raw-material and finished goods, No manufacturing activity is, however, carried in this area. (

b) to (d). The fire incident has been investigated. The exact cause of the fire could not be pinpointed. It is suspected that fire broke out in the adjoining show room/godown owned by a private party for manufacturing and storing of garments with the possibility of some burning pieces falling on to HVOC godown which caused fire to the stored oil tins. No one from HVOC has been held guilty.

(e) The following is the details of profit and loss account of HVOC Delhi Unit for last three years:

Year	Profit/Losses (Rs.)
1988-89	Rs. 78,94,618.09
1989-90 (-)	Rs. 47,33,622.31
1990-91	Rs. 31,369.77

Tripartite Committee

3132. PROF. ASHOK ANAND RAO DESHMUKH: Will the Minister of LABOUR be pleased to state: